

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 247/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Yogendra Pal Jain Operational Creditors -Versus- South Eastern Carriers Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANO BANERJEE, SENIOR ADVOCATE
2. SATADEEP BHATTACHARIYA ADVOCATE
3. S. R. KAKRANIA ADVOCATE
4. SANJEEB SENI ADVOCATE
5. ARKADEB BISWAS ADVOCATE

for
South Eastern
Carriers Pvt. Ltd.

Sanjeeb Seni
Advocate
dated: 21-07-2017

6. AJAY GAGGAR

for Y.P. Jain

21/7/2017

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Heard. Reserved for order.

Sd.
(Vijai Pratap Singh)
Member (J)